

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 127 OF 2016

Dated: 18th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Trishul Power Pvt. Ltd.

...Appellant(s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Shubhranshu Padhi

Counsel for the Respondent(s)

:

Mr. Anand K. Ganesan for R.1, 4 & 5

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **09.05.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt